

J. S. Deepak
Joint Secretary
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भारत सरकार
वाणिज्य एवं उद्योग मंत्रालय
वाणिज्य विभाग
उद्योग भवन, नई दिल्ली-110 107
Government of India
Ministry of Commerce & Industry
Department of Commerce
Udyog Bhawan, New Delhi-110 107

D. O. No. 1/35/2011-TPD

Dated: 22nd June, 2011

Dear *Sri Gaur,*

The Institute for Training and Technical Cooperation of WTO regularly conducts Training Programmes / Workshops etc., on various WTO Agreements. The eligibility criteria being prescribed by the WTO for such Trainings/ Workshops require that the applicant should have completed an E-Learning Course of the WTO in the relevant sphere of activity.

2. While considering nomination of officers for such training/ workshops, Trade Policy Division, Department of Commerce seeks nominations from concerned Departments/ Ministries. It is therefore, requested that officers handling trade related issues in your Department/ Ministry may be encouraged to undertake the WTO E- Learning Course so as to become eligible for future trainings/ workshops. The details of various E-Learning Courses, procedure for enrolment etc., can be found on the WTO E-Learning Website (<http://etraining.wto.org>).

With regards,

Yours sincerely,

[Signature]
(J.S. Deepak)

Shri V.N. Gaur,
Chief Executive Officer,
Food Safety and Standards Authority of India,
FDA Bhawan, Near Bal Bhawan,
Kotla Road, New Delhi- 110002

FSSAI
DAIRY NO. 2227/Rdt
DATED 24/6/11